National Company Law Tribunal

Allahabad Bench

CP NO. 76/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Lokesh Tiwasi VIS ROC & OSIS,

SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies act of

SI. NO. Name Designation Representation Signature

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C.P. No. 76/2016

Shri Manoj Dhuria, proxy for the Advocate Fahim Ahmad. Shri Bipin Kushwaha, proxy for PCS Ms. Shruti Srivastava. Since, the Respondent is not available today as reported unwell. Hence, the case is adjourned for argument on 15th March, 2018.

Date: 15/02/2018

Typed by Jyoti (Stenographer) H.P. Chaturvear, Member(Judicial)